

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. C.P. 4661/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Suryakant Kukreja & Anr.

V/s

**Baba Infra & Marine Services Pvt.
Ltd.**

Section: 241-242 of Companies Act, 2013

ORDER

Adv. Sagar Vichare appeared for the Petitioner/Applicant through VC. Adv. Rafeeq Peermohideen appeared for the Respondent/Corporate Debtor through VC. Rejoinder, if any, be filed well before the next date of hearing, list this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)